

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/ 8849/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abhijit Bhattacharyya,
District & Sessions Judge,
Darrang, Mangaldai.

Dated Guwahati the 7th ~~August~~ ^{Sept}, 2024.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter Nos. DJ(D) 6042, DJ(D)6043 dtd. 27.08.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.09.2024 as well as station leave permission from the evening of 29.08.2024 till the evening of 04.09.2024.** The next senior most Judicial Officer available at the station shall remain in charge of his Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-15/2013(pt.)/ 8850 /A, dated , 07-09-2024

Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

Sd/-

JT. REGISTRAR (VIGILANCE)

Sd/-